

the outlay for agriculture and rural development.

(b) In view of the reply to part (a), it is not possible to indicate the likely allocation to Andhra Pradesh.

(c) The major programmes of rural reconstruction being implemented in Andhra Pradesh during the current financial year are the SFDA, DPAP, IRD and the National Rural Employment Programme.

(d) At the discussion held between Secretary, Planning Commission and Chief Secretary, Andhra Pradesh in March, 1980 for the finalisation of the Annual Plan 1980-81 a provision of Rs. 1490 lakhs was agreed to for the special programmes of rural development. Besides this, an allocation of Rs. 200 lakhs was agreed to for the Rural Works Programme to supplement the Food for Work Programme (now National Rural Employment Programme).

**पूर्वी उत्तर प्रदेश के ग्रामीण क्षेत्रों में
डाक और तार सुविधाएं**

311. श्री कलराज मिश्र : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी उत्तर प्रदेश के ग्रामीण क्षेत्रों में डाक और तार की सुविधाएं उपलब्ध कराने के लिए संबंधित विभाग द्वारा निर्धारित मापदण्डों का पालन नहीं किया जा रहा है ?

(ख) यदि हां, तो इस संबंध में सरकार क्या उपाय कर रही है ; और

(ग) इस उद्देश्य के लिए निर्धारित मापदण्डों का ब्यौरा क्या है ?

†[Posts and Telegraphs facilities in rural areas of Eastern Uttar Pradesh]

311. SHRI KALRAJ MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that prescribed standards are not being followed by the department concerned in

providing posts and telegraphs facilities to the rural areas of the eastern Uttar Pradesh;

(b) if so, what measures Government are taking in this regard; and

(c) what are the details of the standards prescribed for this purpose?]

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) डाक घर खोलने के निर्धारित मानदण्डों का ब्यौरा अनुबन्ध "क" तथा तार घर खोलने के निर्धारित मापदण्डों का ब्यौरा अनुबन्ध "ख" में दिया गया है । [अनुपत्र 'क' तथा 'ख' के लिए देखिए परिशिष्ट 115, अनुपत्र संख्या 32 तथा 33]

†[THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

(c) Details of the standards prescribed for providing post offices are given in Annexure 'A', while those for providing telegraph facilities are given in Annexure 'B'. [See Appendix CXV, Annexure Nos. 32 and 33 for Annexure 'A' and 'B' respectively].

Cultivation of fallow land

312. SHRI F. M. KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the fallow land at present in each State; and

(b) what steps are being taken to bring the land under cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The information regarding State-wise area under fallow lands in 1976-77 is contained in Annexure. (See below).

(b) The steps being taken to bring fallow land under cultivation are:—